

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Misc A.No. 105/KB/2018  
In  
BIFR Case No.266/1987

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> February 2018, 10.30 A.M

Name of the Company	Harry Refractory & Ceramic Works Pvt.Ltd. -Vs- General Manager-Cum-Chief Engineer, State Electricity Board Dhanbad & Ors.		
Under Section	31(1) IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Writshik Ganguly, Adv
- 2) Arun Kumar Gupta, FCA

} For Petitioner

Ganguly  
8/2/18

ORDER

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed.

List it on 14/03/2018 for admission.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)